FORM No. STK - 7

NOTICE OF STRIKING OFF AND DISSOLUTION

[Pursuant to sub-section (5) of section 248 of the Companies Act, 2013 and rule 9 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

GOVERNMENT OF INDIA

MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGISTRAR OF COMPANIES, GUJARAT, DADRA & NAGAR HAVELI
ROC BHAVAN, OPP. RUPAL PARK, NARANPURA, AHMEDABAD-380 013.

Dated: 31.01.2018

Reference:

In the matter of Companies Act, 2013 and of the following companies in table "A" (List of 368 Cos.) with SRN No. and Date.

This is with respect to this Office's Notice No. ROC/STK-2/1 in form STK 6 issued on dated 14/09/2017 and application (Form STK-2) date and SRN mentioned in attached table "A" (list of 368 Cos.)

Notice is hereby published that pursuant to sub-section (5) of Section 248 of the Companies Act, 2013 the name of the following companies in table "A" have this day of 31st January 2018 been struck off from the register of companies and the said Company is dissolved.

(V.K.Khubchandani)

Registrar of Companies

ROC-AHMEDABAD